

**FORM G: RE-ISSUE****INVITATION FOR EXPRESSION OF INTEREST FOR  
OM SHRI SHUBH LABH AGRITECH PRIVATE LIMITED****(BUSINESS ACTIVITY : Flour Mill and Wholesale of Agricultural raw material at Malanpur And Banmore )****(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)****RELEVANT PARTICULARS**

|     |                                                                                                                                       |                                                                                                                                                                                                                            |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                            | OM SHRI SHUBH LABH AGRITECH PRIVATE LIMITED<br>PAN: AACCO5246R<br>CIN: U74999MP2017PTC043587                                                                                                                               |
| 2.  | Address of the registered office                                                                                                      | In front of IIITM College, Near Hazira Police Station, Morena Link Road, Gwalior – 474015, Madhya Pradesh                                                                                                                  |
| 3.  | URL of website                                                                                                                        | NA, as per information available with RP                                                                                                                                                                                   |
| 4.  | Details of place where majority of fixed assets are located                                                                           | Factory premises at BANMORE and MALANPUR(Dist : Gwalior , Madhya Pradesh)                                                                                                                                                  |
| 5.  | Installed capacity of main products/ services                                                                                         | Not available with RP                                                                                                                                                                                                      |
| 6.  | Quantity and value of main products/ services sold in the last financial year                                                         | Present status :1 Unit closed & one operational under lease as per information available with IRP( details may be obtained by sending email to email id <a href="mailto:cirp.omshri@gmail.com">cirp.omshri@gmail.com</a> ) |
| 7.  | Number of employees/ workmen                                                                                                          | As Per Information available no employees / No workmen at the commencement of CIRP Process.                                                                                                                                |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Can be obtained by sending email to email id <a href="mailto:cirp.omshri@gmail.com">cirp.omshri@gmail.com</a>                                                                                                              |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | Can be obtained by sending email to email id <a href="mailto:cirp.omshri@gmail.com">cirp.omshri@gmail.com</a>                                                                                                              |
| 10. | Last date for receipt of expression of interest                                                                                       | 15.12.2025<br>( at least 15 days from issue of Form G)                                                                                                                                                                     |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | 25.12.2025<br>(within 10 days from last date of EOI receipt)                                                                                                                                                               |
| 12. | Last date for submission of objections to provisional list                                                                            | 30.12.2025<br>(for 5 days from provisional list)                                                                                                                                                                           |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | 07.01.2026<br>(within10 days of objection)                                                                                                                                                                                 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 11.01.2026<br>(within 5 days of issue of final list)                                                                                                                                                                       |
| 15. | Last date for submission of resolution plans                                                                                          | 10.02.2026<br>(at least 30 days from issue of RFRP)                                                                                                                                                                        |
| 16. | Process email id to submit EOI                                                                                                        | <a href="mailto:cirp.omshri@gmail.com">cirp.omshri@gmail.com</a>                                                                                                                                                           |
| 17. | Details of the Corporate Debtor's registration status as MSME                                                                         | NA                                                                                                                                                                                                                         |

**Teena Saraswat Pandey Resolution Professional**

IBBI/IPA-001/IP-P00652/2017-18/11126

387F 114 Scheme Part 1

Behind Diksha Boys hostel Sant Nagar, Indore, Madhya Pradesh, 452010

**For OM SHRI SHUBH LABH AGRITECH PRIVATE LIMITED**

30.11.2025 , Indore

